

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO.1127  
TO BE ANSWERED ON 22<sup>ND</sup> JULY, 2022**

**PROMOTION OF YOGA AND NATURAL SYSTEM OF MEDICINE**

**1127. SHRI RODMAL NAGAR:**

Will the Minister of **AYUSH** be pleased to state:

- (a) the details of the various schemes being implemented by the Government under this Ministry in Madhya Pradesh;
- (b) whether the Government proposes to set up Yoga Training Institutes in the rural and urban areas of the country, if so, the details thereof, State/UT-wise and location-wise;
- (c) the steps taken by the Government to promote the yoga and naturopathy in rural areas; and
- (d) the number of institutes with adequate facilities operating in the rural areas?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) Ministry of Ayush is implementing the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) through State/UT Governments to develop and promote AYUSH systems in the country including Madhya Pradesh. The National AYUSH Mission (NAM) *inter-alia* makes provision for the following:-

- (i) AYUSH Health & Wellness Centres
- (ii) Co-location of AYUSH facilities at PHCs, CHCs and DHs
- (iii) Upgradation of existing standalone Government AYUSH Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary
- (v) Setting up of up to 10/30/50 bedded integrated AYUSH Hospitals
- (vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- (vii) AYUSH Public Health Programmes
- (viii) Behaviour Change Communication (BCC)

- (ix) Mobility support at State and District level
- (x) AYUSH Gram
- (xi) Infrastructural development of AYUSH Under-Graduate Institutions and AYUSH Post-Graduate Institutions
- (xii) Establishment of new AYUSH Colleges

State/UT Governments may avail financial assistance by submitting their proposals through State Annual Action Plans (SAAPs) as per NAM guidelines.

(b) Public Health being a State subject, setting up of Yoga Training Institutes in the rural and urban areas of the country comes under the purview of respective State/UT Governments. However, under NAM, there is a provision of financial assistance for setting up of 50/30/10 bedded integrated AYUSH Hospitals including the Yoga & Naturopathy system. State/UT Governments may avail financial assistance by submitting their proposals through State Annual Action Plans (SAAPs) as per NAM guidelines.

(c) & (d) Ministry of Ayush promotes Yoga in the country including rural areas through its three autonomous bodies namely Morarji Desai National Institute of Yoga (MDNIY), New Delhi, Central Council for Research in Yoga & Naturopathy (CCRYN), New Delhi and National Institute of Naturopathy (NIN), Pune. MDNIY provides various courses for Yoga education. CCRYN is the apex body for research and development in the Yoga and Naturopathy systems. NIN, a premier institute for Naturopathy organizes various activities related to Naturopathy and Yoga.

Further, the Ministry of Ayush is implementing the operationalization of 12,500 AYUSH Health and Wellness Centers (AHWCs) through State/UT Governments as a component of the Centrally Sponsored Scheme of National AYUSH Mission (NAM). At these AYUSH HWCs, Yoga is being taught to the public for general health promotion as community based intervention by qualified Yoga Instructors including rural areas. The State/UT-wise detail of AYUSH Health and Wellness Centers (AHWCs) approved units are furnished in **Annexure**.

## State/UT wise details of approved AYUSH Health and Wellness Centres

| Sr. No.      | Name of State/UT                     | AHWCs approved |
|--------------|--------------------------------------|----------------|
| 1            | Andaman & Nicobar Island             | 6              |
| 2            | Andhra Pradesh                       | 110            |
| 3            | Arunachal Pradesh                    | 49             |
| 4            | Assam                                | 89             |
| 5            | Bihar                                | 268            |
| 6            | Chandigarh                           | 6              |
| 7            | Chhattisgarh                         | 240            |
| 8            | Dadra & Nagar Haveli and Daman & Diu | 0              |
| 9            | Delhi                                | 0              |
| 10           | Goa                                  | 40             |
| 11           | Gujarat                              | 265            |
| 12           | Haryana                              | 569            |
| 13           | Himachal Pradesh                     | 240            |
| 14           | Jammu & Kashmir                      | 317            |
| 15           | Jharkhand                            | 267            |
| 16           | Karnataka                            | 176            |
| 17           | Kerala                               | 240            |
| 18           | Ladakh                               | 14             |
| 19           | Lakshadweep                          | 5              |
| 20           | Madhya Pradesh                       | 562            |
| 21           | Maharashtra                          | 294            |
| 22           | Manipur                              | 17             |
| 23           | Meghalaya                            | 45             |
| 24           | Mizoram                              | 38             |
| 25           | Nagaland                             | 49             |
| 26           | Odisha                               | 250            |
| 27           | Puducherry                           | 4              |
| 28           | Punjab                               | 217            |
| 29           | Rajasthan                            | 1000           |
| 30           | Sikkim                               | 18             |
| 31           | Tamil Nadu                           | 250            |
| 32           | Telangana                            | 421            |
| 33           | Tripura                              | 38             |
| 34           | Uttar Pradesh                        | 592            |
| 35           | Uttarakhand                          | 70             |
| 36           | West Bengal                          | 100            |
| <b>Total</b> |                                      | <b>7553</b>    |